



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 28th February, 2024

NOTICE

Please take notice that the following Part-heard matters in Chennai Bench, are as follows. The next date of hearing is indicated below:

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Comp App (AT) (CH) (Ins) No. 163/2023 IA No.33/2023 IA No. 532/2023 IA No. 534/2023	M/s. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP, Navayuga Infotech Pvt. Ltd. & Anr.	26.02.2024	19.03.2024
2	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	14.03.2024	19.03.2024
3	Comp App (AT) (CH) (Ins) No. 229/2023 IA No. 745/2023 IA No. 746/2023 IA No. 821/2023 IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	07.03.2024	19.03.2024
4	Comp App (AT) (CH) (Ins) No. 232/2023 IA No. 749/2023 IA No. 750/2023 IA No. 820/2023 IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	07.03.2024	19.03.2024
5	Res App No. 03/2023 in CA (AT) (CH) (Ins) No. 204/2023 IA No. 667/2023 IA No. 666/2023 IA No. 665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara & 2 Ors	14.03.2024	19.03.2024

6	Comp App (AT) (CH) (Ins) No. 458/2023 IA No. 1432/2023 IA No. 1433/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	08.02.2024	20.03.2024
7	Comp App (AT) (CH) (Ins) No. 240/2023 IA No. 768/2023 IA No. 769/2023 IA No. 770/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. WITH	08.02.2024	20.03.2024
8	Comp App (AT) (CH) (Ins) No. 241/2023 IA No.773/2023 IA No. 771/2023 IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	08.02.2024	20.03.2024
9	Comp App (AT) (CH) (Ins) No. 164/2023 IA No. 536/2023 IA No. 537/2023 IA No. 538/2023 IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors.	14.02.2024	20.03.2024
10	Comp App (AT) (CH) (Ins) No. 151/2023 IA No. 501 & 743/2023 IA No. 744/2023 IA No. 1372/2023	Disha Choudhary, Erst. Managing Director, Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	15.02.2024	20.03.2024
11	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	15.02.2024	20.03.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench